

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3297  
ANSWERED ON:15.12.2005  
PROCEDURE FOR DISPOSAL OF SCRAPS  
Barman Shri Hiten

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the procedure being followed in screening, evaluating and disposing of Railway scraps;
- (b) the details of volume of scrap generated and volume/value of disposal made during each of the last three years ;
- (c) whether changes /modifications have been made in the erstwhile procedure as per the announcement made in the Rail Budget 2005-06;
- (d) if so, details thereof ; and
- (e) if not, the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) The scrap generated is screened and segregated in different categories like melting scrap, re-rolling scrap etc. It is then evaluated by Survey Committee and their recommendations are approved by competent authority before it is declared as scrap for disposal. The sale of scrap is arranged through Public Auction/Advertised Tender. The schedule dates for auctioning of scrap are given wide publicity in the newspapers. Any prospective bidder can participate.

(b) The details of volume of scrap generated and volume/value of disposal during each of the last three years are as under:

Years	Metal Scrap		Rolling Stock		Total Value	
	(Metric Tonne)	Wagons (in Four WheelerUnits)	(in Four Locos (in Nos.))	Rupees)	Coaches plus	(in Crs. of
	Generated	Disposal	Generated	Disposal	Generated	Disposal
2002-03	1000230	1051014	14489	14788	1107	1237 1111
2003-04	912081	886846	12625	12151	1365	1403 1314
2004-05	564798	454175	16138	16091	1348	1325 1032

(c) No, Sir.

(d) Does not arise

(e) No changes were announced in procedure in the budget for year 2005-2006. However, in the Budget for year 2004-05, it was decided to explore the possibilities of in- house utilisation of scrap by recycling it, instead of selling it to outside parties subject to detailed examination of the logistics, cost benefits analysis etc. A high level committee was constituted in this regard which has submitted its report.